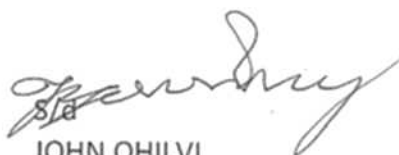


HARSHA EXITO ENGINEERING PRIVATE LIMITED (Under CIRP)

GOVERNMENT DUES AS ON 10-01-2022

S NO	PARTY NAME	CLAIM AMOUNT	AMOUNT PROVISIONALLY ADMITTED
1	Employee Provident Fund	13928080	64,71,649
2	Professional Tax	384000	6,84,000
3	TDS Deducted but not paid	689433	6,89,433
4	Property Tax	1449664	14,49,664
5	EPCG Claim	71630373	71630373
6	GST Claim	3698765	3698765
7	Commissioner of Income Tax	305650803	0
	<b>TOTAL</b>	<b>39,74,31,118</b>	<b>8,46,23,884</b>

NOTE:- There is an income tax demand for the AY2018-19 for Rs.28,61,70,880/- for which we have gone for appeal and the professional engaged to file appeal has expressed confidence over the dismissal of order.



JOHN OHILVI  
IBBI/IPA-N00902/2019-20/12921  
RESOLUTION PROFESSIONAL  
HARSHA EXITO ENGINEERING PVT. LTD.  
(UNDER CIRP PROCESS)